

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**28. C.P.(IB)-934(MB)/2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2024**

**NAME OF THE PARTIES: - Bell Finvest (India) Limited.**  
**V/s**  
**Naveen Luthra**

**Section: 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Vinit J Mehta appeared for the Petitioner/Applicant through VC. None appeared for the Respondent/Personal Guarantor. At the request of the counsel for the Petitioner, list this matter on **13.03.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**